Shri Surendranath Dwivedy: The delimitation of constituencies took place after 1962, May I know, when these constituencies were demarcated, whether the delimitation was confined to the administrative control of the areas in respective States or not and how it was that they remained in both the States?

Shri Govinda Menon: These are tribal villages and the boundaries are, probably, not well marked, and I cannot now say how the error crept into the electoral rolls in both the States.

Shri Shivajirao S. Deshmukh: If the votes cast by the so-called tribal villagers are invalidated on the ground that they were cast in both the States, may I know what will happen to the elections in respect of these constituencies, if these elections are challenged, and what steps do Government propose to take to regularise these elections?

Shri D. B. Chavan: In case the election is challenged and if the election is likely to be materially affected, then that will affect the elections...

Shri Govinda Menon: Suppose in one of the constituencies, say, in Orissa, there is an election petition, then the votes cast by these persons will have to be struck off and it becomes the duty of the election court to determine the party or the person to whom certain voters voted and it is for that purpose that the making is made in the electoral rolls

Shri Chengalraya Naidu: Is it a fact that the villagers under dispute are Telugu-speaking people and, if so, why should there be any dispute?

Mr. Speaker: This is about the elections, not about the language

Skri Govinda Menon: There are Telugu-speaking people in Orissa and Oriya-speaking people in Andhra Pradesh. भी प्रकाशवीर सारची: घम्पस महोदय, प्रश्न संस्था 235 भी 234 के साथ ले लिया जाए।

Shri Annasahib Shinde: May I submit that Q. 235 has been transferred to the Home Ministry? So, it cannot be taken up with this.

Ban on Cow-Slaughter

\*234. Shri C. C. Desai:
Shri Yashpal Singh;
Shri Kanwar Lal Gupta;
Shri P. E. Dee;
Shri E. P. Singh Dee;
Shri E. D. Singh Dee;
Shri A. Dipa;
Dr. Mahadeva Prasad;
Shri E. Barua;

Will the Minister of Food and Agriculture be pleased to state:

- (a) the up-to-date progress of work of the Committee appointed by Government to go into the question of imposing a ban on cow-slaughter in the country; and
- (b) when the said Committee is likely to submit its report?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri D. Ering): (a) The Committee to go into the question of imposing a ban on cow-slaughter has not yet been formed Government are seized of the urgency of the matter, State Governments are being consulted and it shall be possible to se' up the Committee this month.

## (b) Does not arise.

Shri C. C. Desal: Will the Minister be pleased to state what correspondence or conversation took place between the Prime Minister or her emissary and Jagadguru Shankaracharya which led to the termination of the fast and to what extent has that assurance or undertaking been given effect to and, if not, why was it done during the elections?

The Minister of Food and Agriculture (Shri Jagiwan Ram): In terms of the statement of 5th January and the communication of 1st February to the Goraksha Maha-Abhiyan Samitt, a high level Committee was to be set up to go into the question and in pursuance of that, it is proposed to set up that Committee.

Shri C. C. Desai: Is the Government aware of the fact that Jagadguru Shankaracharya feels that he has been let down, cheated and defrauded?

Shri Jagjiyan Ram: I do not think that there has been any going back upon what the Commitments are under that statement and the communication sent to the Goraksha Maha-Abhiyan Samiti

भी यशपाल लिह : सरकार हिन्तुस्तान की सबसे बड़ी समस्या को क्यो कमेटी पर बालती है और बयो स्टेट गवर्नमेंट्स का बहाना करती है ? महास्मा गोधी जी ने कहा था कि गी की हत्या मेरी हत्या है और जबकि इस राज्य की बनियाद गी-रक्षा पर रखी हई है ...

धायक महीबच : बवेरचन के बारे में सप्लीमेटरी पूछना चाहिये इस क्वेस्बन में महारमा गाधी का जिक नहीं है 8

भी यशपाल सिंह: यया सरकार बता सकती है कि बह भारत के सबसे बड़े मसले की क्यों कमेटी के नाम पर टानती है धीर फ़ौरन एकणन क्यो नहीं लेती हैं ?

बी जगजीयम राज : फीरन एक्शन लेने के लिए ही इम कमेटी को बनाने की खरूरत है।

श्री कवर लाल गुप्त : क्या माननीय मन्त्री बहोदय बतायेथे कि सरकार ने कमेटी बनाने की बात कौन्सी तारीक की कही बी. उस कमेटी की टर्म्स घाफ रेप रेंस बया हैं, क्या उन ट जो धाफ रेफ़रेस में यह भी है कि झगर गी-उर । बन्द करने के लिए सविधान को भी बदलना पडे, तो कमेटो उस पर भी विचार हर सद्भी है, स्या सरकार को उस कमेटी की रिपोर्ट मान्य होनी और इस मामले में 91 (Ai) LSD-2

इ ानी दीलें क्यो हुई हैं ?

भी सगजीवल राज : जैसा कि मैंने सभी बताया है, 5 जनवरी, 1966 के नक्तव्य में इस कमें की बात कही गई वी घार , फर-वरी को महा-अभियान समिति को जो पत घेजा गरा था, उमने भी इसका जिक था। जैसा कि सदस्य महोदय को मालुम है, इसके बाद ही बाम जुनाव बा गए बीर इस लिए इस मामले मे कुछ देर हुई। इस कमेटी के टम्बं माफ देकरेस वही होगे, जो कि 5 जनवरी के बात य धीर 1 फरवरी के पत्र में बताए गए हैं। जो बात वह कह रहे हैं, वह भी उन में रहेगी

की कबर लाल गुजा: ब्रध्यक्ष महोदय, मेरे इम प्रश्न का जवाब नही दिया गया है कि क्या इस कमेटी की रिपोर्ट को सरका र की मान्यता मिलेगी।

की जगजीवन राज: जी हा, मानने के लिए ही हमेटो बनाई जा रही है।

Shri P. K Deo: By which date will the Committee begin functioning?

ghri Jagjivan Ram: Within six months from the setting up of the Committee.

Shri R. Barua: May I know whether the proposed Committee, apart from going into the po'ities of the question, will also go into the economics of the question?

Shri Jagjivan Ram; Yes: it will go into that question.

बी प्रकाशबीर शास्त्री : मैं यह जाननह चाइता ह कि केन्द्रीय सरकार ने जिल ये ज्य सरकारों को इस मझन्ध मे पत्र लिखे वे उनमें से कित री राज्य सरकारों के प्रनक्त उतर बाए हैं और किननो राज्य मरकारों के प्रशिक्त उत्तर प्राप् हैं, वया इन प्रनुक्त बीर प्रतिकृत उत्तरों की ध्यान में रखते हए के-द्रीर मरकार स्थयं इम तरह का कीई बी इनिशिएटिव लंगी, जिस से इस विवय समस्याओं का समाधान हो सके, विव ने सारे बेश की जिन्तित किया हथा है ?

बी बगरीयत र.स: जैसा कि भानतीय सबस्य की मालम है पिछ ने साल सक्तवर में कई एक राज्य सरकारों की खा लिखे गए थे। उन में से प्रायः स्ती के जवाब बाए है। जैना कि गतस्य महोदय की मालम है, श्रविकांश प्रान्ती में इस सम्बन्ध में प्रतिबन्ध है। कछ में प्रांशिक इस्प से प्रतिबन्ध है भीर कुछ में बिल्कुल प्रतिबन्ध नहीं है । तो जहां भांशिक प्रतिबन्ध है वहां पूर्ण प्रतिबन्ध हो जाय भीर षहां नहीं है वहां भी हो जाय इसीलिए पत्र-ब्यवहार हथा या धीर जो कुछ जवाब आये हैं चन को मैं कह सकता ह कि सन्तोषप्रद हैं केकिन माननीय सदस्य को मालुम है कि इस बीच में माम चनाव मा गए इसलिए राज्य सरकारों के लिए सम्भव नहीं या कि वह इस पर समली कदम उठा सकें। सभी 8.9 मन्नेल को मख्य मन्त्रियों का सम्मेलन है उसमें भी में इसका जिक्र करूंगा कि इस कमेटी की सिफारिश धाने के पहले भी जहां कदम उठाये जा सकते हैं उठाये जायं। 12 hrs.

Oral Answers

SHORT NOTICE QUESTION Bombay Steam Navigation Boat Service

S.N.Q. 5. Shrimati Sharda Mukerjee: Shri P. Venkatasubbaiah:

Will the Minister of Transport and Shipping be pleased to state:

- (a) whether it is a fact that the Bombay Steam Navigation boat service on the Batnagiri Coast has been closed;
- (b) if so, the reluctant unemployment caused thereby;
- (c) whether it is also a fact that passenger fares on this line has risen by 20 per cent; and
- (d) if so, the action taken in the

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) Yes Sir.

(b) Out of a total of 139 persons

affected, notices of retrenchment Batte been given to 56 persons at Bombay Docks and various offices of the Company on the Konkan Coast. boat khalasies have been retrenched on payment of compensation.

- (c) No.
- (d) Does not arise.

Shrimati Sharda Mukerjee: In view of the fact that this is an economically backward area and very little employment opportunities are availab'e, may I know whether Government will absorb these unemployed people in the Shipping Corporation of India?

Dr. V. K. R. V. Rao: I shall look into that question.

Shrimati Shurda Mukerjee: In view of the fact that there have been several notices in the press regarding the rise in fares, will Government give us an assurance that there will be no rise in fares?

Dr. V. K. B. V. Rao: The question of rise in fares has been referred to a committee which has been appointed by Government on a request from the shipping company concerned for such rise. This committee is expected to submit its report by the 21st April. After the report has been received and Government have considered the report, they will be able to take a decision on the question raised by the hon. Member.

भी हकम बन्द कखवाद : ग्रध्यक्ष महोदय सामने ऊपर से एक परचा नीचे गिराया गया है। यह बड़ा भ्रापत्तिजनक है। इस तरह सदन में हथा तो हम सदन में काम नहीं कर सकेंगे । आप इसकी एन्बायरी कराइए कि परवा कैसे भाया ?

Shri Dattatraya Kante: With reference to part (a) of the question, may I know whether Government have enquired into the reasons why the Bombay Steam Nevigation Co. have discontinued their service?

Dr. V. K R. V. Rao: The question raised by the hon. Member involves a long history. The Rombay Steam Nevigation Co. whose ships were to